

9.1.96

Hon. Dr. R.K. Saxena JM

~~Hon. Mr. S. Dasgupta, AM~~

Hon. Mr. D.S. Banerjee AM

Shri B. Tiwari learned counsel for the applicant and Shri Sanjay Kumar proxy counsel to Shri Lajji Singh learned counsel for the opposite ~~parties~~ party are present. Proxy counsel is filing reply on behalf of the opposite party. It may be taken on record. Learned counsel for the applicant seeks two weeks time to file RA. Allowed. Fix on 20.2.96.

Shri
AM

Shri
JM

at
C.A. filed R.A.
not filed.
2
19.2

20-02-96 Hon. Mr. S. Das Gupta AM
Hon. Mr. T. L. Verma, JM

Learned counsel for the applicant seeks and is allowed three weeks' time to file RA. List on 22.3.96.

Shri
JM

Shri
AM

at
R.A. not filed.
submitted.
2
21.3.